

CIVIL JUDGE AND JMFC, KORATAGERE

CAUSE LIST

06.06.2020

Sl. No.	CASE NO	CASE STAGE	ADVOCATE NAME
1.	O.S. 89/2007	Hearing	AMK-HKV
2.	O.S. 20/2011	ADD Issues	PKS-TVS
3.	O.S. 250/2012	Arguments	AMK-PKM-BHN
4.	O.S. 120/2013	Hearing	AMK-BAP
5.	O.S. 249/2014	Hearing	BLN-SNH
6.	O.S. 238/2017	Issues	DS-BHN-SR
7.	O.S. 123/2018	Hearing	PDT-GDD-AMK
8.	O.S. 137/2018	Issues	EH-HP
9.	O.S. 172/2018	Issues	HSBR-TDS-MSR
10.	O.S. 231/2018	Hearing	KTS-KJN
11.	O.S. 384/2018	Arguments	KCN
12.	O.S. 326/2018	Issues	KBA-MCM
13.	O.S.307/2019	Hearing	MLS-AMK
14.	O.S. 230/2019	Hearing	SNH-MCM
15.	O.S. 305/2019	Hearing	TKM-AMK
16.	O.S. 308/2019	Hearing	MLS-AMK
17.	O.S. 243/2018	Issues	KBA-GNM
18.	EX: 21/2013	Hearing	AMK-DGT
19.	Cr. 50/2020	Bail Matter	AMK-AMK
20.	Cr. 93/2020	Obj and Hearing	DGT


Civil Judge & JMFC
Koratagere.